

**WRITTEN ANSWERS TO QUESTIONS****Financial Relief for Export of Tea**\*82. **SHRI G. Y. KRISHNAN:**

Will the Minister of **COMMERCE** be pleased to state:

(a) whether the tea industry has warned that it will be extremely difficult to sustain the present level of exports around 200 million kg. a year over the coming years unless Government grants immediate financial relief;

(b) whether Government propose to grant cash incentive at a specific percentage of the f.o.b. value of the tea exported; and

(c) if so, the main features thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE):** (a) Yes Sir.

(b) and (c). Government are alive to the need for affording practicable and appropriate reliefs to the tea industry for boosting tea exports and this is kept under constant review

**Financial Assistance to Orissa**\*87. **SHRI BANAMALI BABU:**

Will the Minister of **FINANCE** be pleased to state:

(a) the amount of Central loan outstanding against Orissa Government as on April 1, 1974;

(b) the amount of interest paid by the State Government to the Central Government on the loan last year; and

(c) the steps proposed by the Centre to help the Orissa State in view of its need for greater assistance particularly for the speedy completion of development projects?

**THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):**

(a). The amount of Central loan outstanding against Orissa Government as on 1st April, 1974 was Rs. 514 crores.

(b). The State Government paid an interest of Rs. 21.70 crores to the Central Government in the last year.

(c). Compared to the estimated transfer of funds to the tune of Rs. 287.37 crores to Orissa during the Fourth Plan period under the 6th Finance Commission award, the estimated transfer of funds to the State during the Fifth Plan period would be Rs. 577.32 crores, apart from debt relief to the extent of Rs. 157.32 crores. This increased transfer of resources from the Centre to the State in pursuance of the Sixth Finance Commission's awards would strengthen the resources position of the State Government. Taken together with Central assistance for the State Plan and the State's own efforts at raising additional resources, the State should be able to provide adequately for development.

**Representation made by Government of Tripura for Loan from L.I.C.**\*88. **SHRI DASARATHA DEB:**

Will the Minister of **FINANCE** be pleased to state:

(a) whether the Central Government have received any representation from the Government of Tripura for loan from the funds of Life Insurance Corporation for development purposes; and

(b) if so, the reaction of the Central Government thereto?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI):** (a) and (b). The Central Government have not received any representation from the Government of Tripura for loan from the funds of Life Insurance Corporation of India for development purposes.